

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/188 & 189/2017  
IN  
PETITION NUMBER : TCP/208/2016  
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others  
NAME OF THE RESPONDENT(S) : M/s Shanti Electricals Agency Private Limited & 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Dominic S. David Counsel for R1

*[Signature]*

For P. Giridharan

P. H. Aravindh Pandian  
Sr Advocate  
Mr. Sricharan  
Saivihan

Coun Sel for  
Petitioner

*[Signature]*

KMD Muthilan

Vishnu Mohan

For Rahul Balaji

Counsel for  
R2 - R4

*[Signature]*

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 30.11.2017.

*[Signature]*  
S Vijayaraghavan  
Member (Technical)

*[Signature]*  
K Anantha Padmanabha Swamy  
Member (Judicial)